Office Memorandum

New Delhi, dated the 15.02.16

Subject:-Weekly Report in respect of important developments in CBEC for the week – 08.02.16 to 12.02.16 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –08.02.16 to 12.02.16.

1. Legislative Changes:-
   - Notification No. 20/2016-Cus(N.T.) dated 08.02.2015 has been issued for appointment of common adjudicating authority.
   - Notification No. 22/2006-Cus(N.T.) dated 08.02.2013 amending Notification No. 110/2015-Cus(NT) dated 16.11.2015 to make certain changes in Schedule of All Industry rates of Drawback. These changes are effective from 11.02.2016.
   - Notification No. 04/2016-CENT dated 12.02.2016 regarding Notification under Section 11C of the Central Excise Act on Di-Calcium Phosphate(animal feed grade) of rock phosphate origin falling under heading 2835.

2. Any Circular:-
   - Circular No. 06/2016-Customs dated 09.02.2016 regarding amendment, with effect from 11.02.2016, to the All Industry Rates of Duty Drawback.

(Hemambika R. Priya)
Commissioner(Coord)

1. Chairman, CBEC
2. Member (Central Excise)
3. Member (Admin.)
4. Member (Budget)
5. Member (Legal & IT)
6. Member (Customs)
7. Member(TPS/ST/GST)

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